GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:547 ANSWERED ON:23.11.2009 INDUSTRIES SET UP BY NRIs Mahato Shri Narahari;Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Union Government has supported the number of industries set up/ proposed to be set up by NRIs in the country so far; and

(b) if so, the details alongwith the number of such industries set up during the last three years, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): Government has put in place a liberal and transparent policy for Foreign Direct Investment (FDI), including investments from Nonresident Indians (NRIs), wherein most of the sectors are open to FDI under the automatic route. In addition, the policy allows special dispensation for NRI investments in the sector of townships, housing, built-up infrastructure and construction-development projects (which include, but are not restricted to, housing, commercial premises, hotels, resorts, hospitals, educational institutions, recreational facilities, city and regional level infrastructure), without the conditionalities attached to FDI in such projects. It also allows a special dispensation for NRI investments in the sectors of Scheduled Air Transport Services, Domestic Scheduled Passenger Airlines, Non-Scheduled Air Transport Services, Non-Scheduled airlines, Chartered airlines and Cargo airlines, wherein 100% NRI investment is permitted under the automatic route. Non-resident Indians (NRIs) can make capital investment under the Foreign Direct Investment (FDI) scheme, Portfolio Investment Scheme and a scheme for non-repatriable investments.

(b): Data on investment by NRIs under the FDI scheme is maintained along with the FDI data. Data on NRI investments, State-wise, is not centrally maintained with this data. Data on Foreign Direct investment, including by NRIs, as reported by the Reserve Bank of India (RBI), regional-office-wise, during the last three years is at Annex.

Annex

STATEMENT ON FINANCIAL YEAR-WISE FDI INFLOWS

FROM APRIL 2006 TO AUGUST 2009

STATEMENT REFERRED TO REPLY TO LOK SABHA UNSTARRED QUESTION NO. 547 FOR ANSWER ON 23.11.2009.

(Amount in US\$ million) 2006-07 2007-08 2008-09 2009-10 Cumulative Total Sl Regional States Covered No Offices Apr-Mar Apr-Mar Apr-Mar Apr-Aug (from April 2006 of RBT to August 2009) 1 HYDERABAD ANDHRA PRADESH 594.24 990.71 1,237.81 598.83 3,421.59 2 GUWAHATI ASSAM, ARUNACHAL PRADESH, MANIPUR, MEGHALAYA, MIZORAM, NAGALAND, TRIPURA 0.00 2.73 41.54 1.81 46.08 3 PATNA BIHAR, JHARKHAND 0.13 0.00 0.00 0.00 0.13 4 AHMEDABAD GUJARAT 368.92 1,799.71 2,825.76 407.44 5,401.82 5 BANGALORE KARNATAKA 714.34 1,615.63 2,026.38 370.72 4,727.07 6 KOCHI KERALA, LAKSHADWEEP 13.56 36.32 81.87 59.26 191.01 7 BHOPAL MADHYA PRADESH, CHATTISGARH 29.09 37.79 44.47 14.43 125.78 8 MUMBAI MAHARASHTRA, DADRA & NAGAR HAVELI. DAMAN & DIU 3,599.13 10,383.07 12,430.57 4,505.67 30,918.44 9 BHUBANESHWAR ORISSA 10.62 7.47 8.68 35.20 61.97 10 JAIPUR RAJASTHAN 50.20 41.10 342.86 22.92 457.08 11 CHENNAI TAMIL NADU, PONDICHERRY 1,311.94 557.56 1,724.14 316.14 3,909.77 12 KANPUR UTTAR PRADESH. UTTRANCHAL 12.83 3.53 0.00 27.09 43.45 13 KOLKATA WEST BENGAL, SIKKIM, ANDAMAN & NICOBAR

ISLANDS 57.89 453.19 489.17 12.35 1,012.61 14 CHANDIGARH CHANDIGARH, PUNJAB, HARYANA, HIMACHAL

- PRADESH 21.82 42.16 0.00 0.00 63.98 15 NEW DELHI DELHI, PART OF UP

- AND HARYANA
 2,446.12
 3,410.36
 1,868.09
 5,344.28
 13,068.85

 16
 PANAJI
 GOA
 74.78
 45.84
 28.58
 133.01
 282.21

 17
 REGION NOT
 3,186.16
 5,148.25
 4,180.90
 1,910.42
 14,425.74
 INDICATED
- Grand Total 12,491.77 24,575.43 27,330.82 13,759.57 78,157.59 Bottom of Form